

**Arrangement for purchasing forest produces**

†2137. SHRI SHIVANAND TIWARI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Government has made any arrangement for purchasing forest produces at support prices;
- (b) if so, the outlines of this arrangements; and
- (c) by when it would be augmented in the country?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEV S. KHANDELA): (a) to (c) No Sir. However, Dr. T. Haque Committee constituted by M/o Panchayati Raj to look into aspects of Minimum Support Price (MSP), Value addition and marketing of Minor Forest Produce (MFP) in Fifth Schedule Areas, had made certain recommendations about Minimum Support Price (MSP) for the Minor Forest Produce (MFP). Based on these recommendations, a Central Sector Scheme of MSP for MFP has to be worked out. Details of such a scheme have not been worked out as yet.

**Rajiv Gandhi National Fellowship Scheme to SCs and STs students**

2138. DR. BHALCHANDRA MUNGEKAR: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Ministry has itself or the University Grants Commission revised the implementations of the Rajiv Gandhi National Fellowship Scheme to the SCs and STs students to undertake M.Phil and Ph. D. studies;
- (b) if so the details of funding; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEV S. KHANDELA): (a) to (c) The scheme of Rajiv Gandhi National Fellowship for SC and ST students is implemented through University Grants Commission (UGC). The objective of the scheme is to provide fellowships in the form of financial assistance to students to pursue higher studies such as M.Phil and Ph.D. The scheme per se has not been revised except the number of fellowships in case of SCs. Further, rates for Junior Research Fellowship (JRF) and Senior Research Fellowship (SRF) are being revised from time to time at par with UGC fellowships.

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† Original notice of the question was received in Hindi.

The scheme has been successful in its objective to provide fellowships in the form of financial assistance to students belonging to SCs/STs to pursue higher studies and hence being continued without revision other than the number of fellowships/rates of fellowships.

**Proposal for hospital in Scheduled Tribe dominated areas**

†2139. SHRI MAHENDRA SINGH MAHRA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Ministry has received proposal from the State of Uttarakhand to establish hospital in Scheduled Tribe dominated areas;
- (b) if so, the proposed locations of hospitals for which proposals have been received and when the same were received;
- (c) the reasons for not approving the said proposals till now; and
- (d) by when approval is expected to be granted?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEV S. KHANDELA): (a) No, Sir.

(b) to (d) Do not arise.

**Handing over of land titles to the tribals**

2140. SHRI PRAKASH JAVADEKAR: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the status of implementation of providing land titles to tribals in the country;
- (b) the details of implementation since 2009, State-wise;
- (c) the reasons for the delay in implementation; and
- (d) the steps Government intends to take to ensure handing over of land titles to the tribals at the earliest?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEV S. KHANDELA): (a) As per the information collected from the State/UT Governments, till 31st July, 2012, 32,28,887 claims have been filed and 12,68,766 titles have been distributed under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006. Further, 14,726 titles were ready for distribution.

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† Original notice of the question was received in Hindi.